

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1200  
TO BE ANSWERED ON 25.07.2018**

**KILLING OF ANIMALS/ELEPHANTS**

**1200. SHRI MAHEISH GIRRI:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether there is any provision in rules to punish errant drivers who refuse or neglect to slow down while passing through national parks causing intentional death of elephants and other animals using the track; and**
- (b) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI RAJEN GOHAIN)**

**(a)&(b) Yes, Madam. Speed restriction is imposed to the extent feasible on trains passing through the wildlife protected areas wherever advised by wildlife authorities and compliance of speed restrictions as imposed from time to time is mandatory for drivers to observe as per General and Subsidiary Rules (G&SR). If the Loco Pilots fail to adhere to the speed restrictions imposed in such sections/crossings, they are liable to be taken up for the act of overspeeding under the provisions of Disciplinary and Appeal Rules (DAR).**

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